Annex I

Resolution / Decision / Authorisation for Authorised Signatories and Specimen Signature*

Name of the Bank-----------------------------------

DEA Fund Code ------------------------------

Resolution / Decision / Authorisation of Board / MD & CEO / ED / Committee of Executives (with date, signature and stamp)

Authorised Officials (Surname) (First Name) 1. 2.	
Designation 1. 2.	
Specimen Signature of first official 1) Specimen Signature of second official 1)	Specimen Signature of first official 2) Specimen Signature of second official 2)
Attested by CGM / ED / MD & CEO (Signature with Bank's Seal)	

*** A bank is required to submit details of all authorised signatories, rather than only those who have been newly added or replaced. A bank can have a maximum of 10 authorised signatories.**